

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 212
(IB)-1397(PB)2019

**IA-109/2024, RA-11/2024, RA-12/2024,
RA-13/2024, IA-896/2024, IA-898/2024,
IA-4521/2023, IA-5623/2021, IA-3463/2020,
IA-1727/2021, IA-5646/2022, IA-5783/2021,
IA-5884/2021 IA-6019/2021, IA-44/2022,
IA-2311/2022, IA-2812/2022, IA-966/2022,
IA-3218/2022, IA-907/2023, IA-1758/2021,
IA-2595//2022, IA-1607/2023, IA-2137/2023,
IA-2246/2023 IA-1860/2023, IA-1861/2023,
IA-2915/2023, IA-3168/2023, IA-4079/2023,
IA-4219/2021, IA-1733/2021, IA-1735/2021,
IA-3607/2022, IA-1732/2021, IA-548/2022,**

IN THE MATTER OF:

Diamond Traexim Pvt. Ltd.

... **Applicant/Petitioner**

Versus

Indirapuram Habitat Centre Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 15.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant

: Adv. U.K. Singhal, Adv. Kanika in IA-2812/2022 and IA-548/2022.
Adv. R.K. Gupta in IA-3067/2022.
Adv. Dhruv Diwan, Adv. Harsh Vardhan Arora in IA-3168/2023.
Adv. Akshay Srivastava in IA-4268/2020, IA-4269/2020.
Mr. Udit Aggarwal Proxy Counsel in RA-11/2024, RA-12/2024, RA-13/2024, IA-896/2024, IA-898/2024.
Ms Jasmine Damkewala, Mr. Gandharv Anand, Mr. Advait Jhoshi, Mr. Rajesh Kumar, Adv.

Mr. Shyam Kishan Saraf & Ram Kishan Saraf Applicants in person in IA 4219/2021 and IA 907/2023.

Adv Karan Grover for Applicant in IA No.966/2022.

For the Respondent : Adv. Bal Kishan Sharma, Adv. Himanshu Kaushik, Adv. Rajiv Kumar for R-2 & 3 in IA-3463/2020.

For the SRA : Adv. Sumit Bindal along with Ms. Mona

For the RP : Adv. Sumesh Dhawan, Adv. Praful Jindal, Adv. Shaurya Shyam along with Mr. Sharma (RP)

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4:45 pm, let the petition be listed for hearing on 30.04.2024.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**